


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

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|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.189/252/HDB/2017 |
| NAME OF THE COMPANY | Humanneedz.com Private Limited |
| NAME OF THE PETITIONER(S) | Humanneedz.com Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--|---|
| G. KALPANA | CA | Kalpanagonugunta1@gmail.com 99625 68858 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
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ORDER

Heard Ms.G.Kalpana, Learned CA for the Petitioner.

Orders Reserved.



MEMBER (Technical)

Seshu



MEMBER (Judicial)